

By Email/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/1903 JA

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Bijay Lashmi Boruah,  
Presiding officer, MACT No. 2,  
Kamrup (M), Guwahati.

Dated Guwahati, the 10<sup>th</sup> April, 2019.

Sub:- Extension of earned leave.

Ref:- Your letter dated 09.04.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of earned leave by 2(two) days i.e. w.e.f. 07.04.2019 to 08.04.2019, as prayed for.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

1907  
Memo NO.HC.VII-64/2000(Pt.)/1904 - JA, dated 10.04.19  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Presiding officer STAT & Member MACT No.1, Guwahati.
3. The Member MACT No.3, Guwahati.
4. The Systems Analyst, Gauhati High Court

Sd/-

**JT. REGISTRAR (VIGILANCE)**